

[Shri K. Raghuramiah]

section 11 of the Salaries and Allowances of Officers of Parliament Act, 1953. [Placed in Library. See No. LT-6289/74].

**NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955 AND SUGAR EXPORT PROMOTION RULES, 1973**

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA):** I beg to lay on the Table—

1. (a) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Sugar (Packing and Marking) Order, 1970, published in Notification No. G.S.R. 645 in Gazette of India dated the 14th April, 1970.
- (ii) The Sugar (Packing and Marking) Amendment Order 1971, published in Notification No. G.S.R. 654 in Gazette of India dated the 27th April, 1971.
- (iii) The Sugar (Packing and Marking) Second Amendment Order, 1971, published in Notification No. G.S.R. 1418 in Gazette of India dated the 21st September, 1971.
- (iv) The Sugar (Restrictions on Movement) Order, 1972 published in Notification No. G.S.R. 32(E) in Gazette of India dated the 17th January, 1972.
- (v) The Sugar (Restrictions on Movement) second Amendment Order, 1972, published in Notification No. G.S.R. 93(E) in Gazette of India dated the 2nd March, 1972.

(vi) The Sugar (Restrictions on Movement) Third Amendment Order, 1972, published in Notification No. G.S.R. 244(E) in Gazette of India dated the 14th April 1972.

(vii) The Sugar (Restrictions on Movement) Fourth Amendment Order, 1972, published in Notification No. G.S.R. 289(E) in Gazette of India dated the 27th May, 1972.

(viii) The Sugar (Restrictions on Movement) Fifth Amendment Order, 1972, published in Notification No. G.S.R. 312(E) in Gazette of India dated the 15th June, 1972.

(ix) The Sugar (Packing and Marking) Amendment Order 1972, published in Notification No. G.S.R. 386(E) in Gazette of India dated the 22nd August, 1972.

(b) A statement (Hindi and English versions) showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-6290/74].

2 (i) A copy of the Sugar Export Promotion Rules, 1973 (Hindi and English versions), published in Notification No. G.S.R. 174(E) in Gazette of India dated the 21st March, 1973 under sub-section (4) of section 13 of the Sugar Export Promotion Act, 1958.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-6299/74].

**NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955 AND ANNUAL REPORTS**

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):** I beg to lay on the table:—

(1) A copy of the following Notifications (Hindi and English versions)